

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 221 OF 2015 &
IA NO. 359 OF 2015**

Dated: 14th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Silvasa Industries Association & Ors. Appellant (s)
Versus
Joint Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Mukund P.

Counsel for the Respondent(s) : Ms. Rinku Gautam (Rep.)
for R.1

ORDER

In view of the letter circulated by the appellant seeking adjournment, the matter is
adjourned to **19.10.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk